

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 230 of 2021

IN THE MATTER OF:

Universal Speciality Chemicals Pvt. Ltd.

...Appellant

Versus

Safex Chemicals (India) Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Abhishek Bharti, Advocate.

For Respondents:

ORDER
(Through Virtual Mode)

25.03.2021: Shri Abhishek Bharti, Advocate representing the Appellant submits that he is in some personal difficulty. He seeks a brief adjournment.

Let the matter be adjourned. Post the matter 'for admission (fresh case)' on **6th April, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc